

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 866**  
TO BE ANSWERED ON 29<sup>th</sup> November, 2024

**PERSONNEL OF MILITARY NURSING SERVICE**

866. SHRI KODIKUNNIL SURESH:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government is aware that personnel from the Military Nursing Service (MNS) are currently excluded from the definition of ex-servicemen as per the DoP&T's Notification dated 27.10.1986;

(b) if so, the details thereof along with the rationale for excluding MNS personnel from this definition, despite their significant contributions and recent participation in the Republic Day Parade;

(c) whether the Government is considering any proposals to amend the definition of ex- servicemen to include MNS personnel, thereby enabling them to receive the benefits and recognition accorded to other members of the armed forces, if so, the details thereof; and

(d) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) to (d): Yes, Sir. The status of ESM to the Military Nursing Service (MNS) has been dispensed with from 2016. The grant of ESM status to MNS is under consideration in consultation with all the stakeholders.

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